

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 24.10.2018

NOTICE

Take notice that the following matter listed on 12.10.2018 in the Court of Chairperson will be listed as indicated below:

S. No.	Case No.	Name of the Parties	Original Date of Hearing	Next Date of Hearing
1.	TA (AT) (Competition) No. 03 of 2017 (Old Appeal No. 44/2016)	M/s. Eli Lilly & Co. Vs. CCI	12.10.2018	30.11.2018

By Order

Joint Registrar

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Shankar
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